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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ **CS(COMM) 366/2019**
WARNER BROS. ENTERTAINMENT INC.

.....Plaintiff

Through: Ms. Mehr Sidhu, Mr. Raghav
Goyal, Ms. Priyanka Jaiswal,
Advocates

versus

HTTPS:HINDILINKS4U.TO & ORS.

.....Defendant

Through: None

CORAM:
JOINT REGISTRAR (JUDICIAL) Dr. AJAY GULATI

% **ORDER**
16.12.2024

The matter has been put up before the undersigned by the Registry at 3.45 p.m on a mention being made by ld. Counsel for the plaintiff on the ground of urgency since the matter pertains to Joint Registrar-4 but Joint Registrar-4 is on leave today.

Due to paucity of time, matter is adjourned for 17.12.2024.

Dr. AJAY GULATI
(DHJS),
JOINT REGISTRAR (JUDICIAL)
DECEMBER 16, 2024/sk

[Click here to check corrigendum, if any](#)